

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:3230
ANSWERED ON:13.08.2010
RASHTRIYA AROGYA NIDHI SCHEME
Saroj Smt. Sushila

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) the details of applications received for financial assistance under the Rashtriya Arogya Nidhi Scheme, during the last three years;
- (b) the number of applications sanctioned and rejected by the Government during the same period, State/UT-wise;
- (c) the usual time taken by the Government in sanctioning the assistance; And
- (d) the details of financial assistance provided by the Government but not utilized by the applicants alongwith the reasons therefor?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HEALTH & FAMILY WELFARE (SHRI GHULAM NABI AZAD)

(a) & (b): Details are annexed.

(c) & (d): On receipt of applications/documents complete in all respects, it takes about 3-4 weeks to process the same and obtain approval of the competent authority under the Rashtriya Arogya Nidhi Scheme for sanction of financial assistance.

The sanctioned amount of assistance is released to the Govt. hospital where the patient is receiving treatment. In case any amount remains unspent due to actual cost of medical treatment being less than the estimated amount, the hospital administration returns the amount along with utilization certificate.